

- (4) (i) A copy of the Annual Report (Hindi and English version) of the School of Planning and Architecture, New Delhi, for the year 1976-77.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Planning and Architecture New Delhi, for the year 1976-77. [Placed in library, See No. L.T-148177]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay for the year 1976-77.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for Training in Industrial Engineering Bombay, for the year 1976-77. [Placed in library, See No. L.T-148277]
- (6) A copy of the Audited Accounts (Hindi and English versions) of the National Institute for Training in Industrial Engineering Bombay, for the year 1976-77. [Placed in library, See No. L.T-148377]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Western Region), Bhopal, for the year 1976-77.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Western Region), Bhopal, for the year 1976-77. [Placed in library, See No. L.T-148477]

**NOTIFICATIONS UNDER MOTOR VEHICLES ACT, 1939 AND STATEMENT RE. REASONS FOR DELAY IN LAYING PAPERS.**

**THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section

(3) of section 133 of the Motor Vehicles Act, 1939:—

- (i) The Delhi Motor Vehicles (Fourth Amendment) Rules 1977, published in Notification No. SECE. 3(58)/76-Tpt/10854 in Delhi Gazette dated the 1st September, 1977 together with an explanatory memorandum.
- (ii) The Delhi Motor Vehicles (Fourth Amendment) Rules, 1977 published in Notification No. SECE. 3(98)/76-Tpt/11729 in Delhi Gazette dated the 21st September, 1977 together with an explanatory memorandum.
- (iii) Notification No. SECE. 3 (98)/76-Tpt/16195-16206 published in Delhi Gazette dated the 16th December, 1977 containing corrigendum to Notification No. SECE. 3(98)/76-Tpt/11729 dated the 21st September, 1977 together with an explanatory memorandum.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (2) (i) and (ii) above. [Placed in library, See No. L.T-148577]

**DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (REGISTRATION OF ELECTORS) (AMDT. RULES, 1977**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** I beg to lay on the Table a copy of the Delhi Sikh Gurdwara Management Committee (Registration of Electors) (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. F. 16(8)/77 in Delhi Gazette dated the 19th December 1977 under sub-section (4) of section 39 of the Delhi Sikh Gurdwara Act, 1971. [Placed in library. See No. L.T-148677]

**REVIEW AND ANNUAL REPORT OF HINDUSTAN ANTIBIOTICS LTD., PIMPRI FOR 1976-77**

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA):** I beg to lay on the Table a copy each of the following papers (Hindi and English